

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-3035
ANSWERED ON- 20/12/2024

QUALITY CONTROL ORDER ON VISCOSE TEXTILE CHAIN

3035. SHRI P. WILSON:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is aware of the concerns raised by powerloom weavers in Tamil Nadu regarding the Quality Control Order (QCO) on viscose rayon staple spun yarn;
- (b) the steps being taken to address the negative impact of the QCO on the viscose textile chain, which has led to sluggishness in the industry and affected the livelihood of powerloom weavers; and
- (c) whether Government will reconsider or remove the QCO to support weavers and ensure the availability of affordable viscose fibre considering that nearly 70 per cent of viscose staple yarn produced by over 80 textile mills is utilized by Tamil Nadu's powerloom weavers?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SHRI PABITRA MARGHERITA)

(a) to (c): The Government is constantly engaging with textiles industry and other stakeholders to deliberate on various matters in the textiles sector, including *inter alia* quality consciousness, Quality Control Orders (QCOs) etc. Government has also constituted Textile Advisory Groups on Manmade fiber and Cotton comprising all stakeholders to discuss and resolve issues related to the entire value chain.

QCOs are implemented by the Government to ensure quality of products in public interest after wide consultation with stakeholders including industry, small and micro enterprises etc. Due consultation has been carried out in case of QCO on viscose rayon staple spun yarn also.
